

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:71

ANSWERED ON:08.08.2013

DREAMLINER AIRCRAFT

Ahir Shri Hansraj Gangaram;Ray Shri Rudramadhab

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Directorate General of Civil Aviation (DGCA) has allowed operation of Boeing built Dreamliner passenger aircraft which were grounded due to manufacturing defects and if so, the details thereof including the sectors in which the aircraft is flying;

(b) whether the manufacturing defects have been rectified before allowing the aircraft to fly;

(c) if so, the details thereof and if not, the manner in which the security of the crew and the passengers is ensured;

(d) whether the International Civil Aviation Organisation has raised significant safety concerns over allowing operation of this aircraft and if so, the details thereof and the response of the Government thereto;and

(e) whether any compensation was paid by Boeing for the period during which the aircraft was grounded and if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI AJIT SINGH)

(a), (b),(c),(d) and (e) A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a), (b), (c), (d) and (e) of LOK SABHA STARRED QUESTION NO.71 TO BE ANSWERED ON 08.08.2013 REGARDING DREAMLINER AIRCRAFT

(a), (b), (c) Yes Madam. DGCA has allowed operation of B-787 Dreamliner aircraft after the modifications were carried out on the aircraft main battery, battery charger, APU battery and their enclosures in accordance with the recommendations of the Federal Aviation Administration (FAA) of USA and Boeing Company. Thereafter, extensive tests were carried out on the aircraft before they were allowed to fly. The B787 aircraft are presently flying on the following sectors:

DOMESTIC

Delhi-Bengaluru

Delhi-Kolkata

Delhi-Chennai

INTERNATIONAL

Delhi-London

Delhi-Frankfurt

Delhi-Paris

(d) No, Madam. International Civil Aviation Organisation has not raised any significant safety concerns on allowing operation of Dreamliner aircraft.

(e) Air India has already taken up the issue of compensation with Boeing for the losses that it suffered during the grounding of its Dreamliner- fleet.